

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 52

CP 197(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **26.04.2024**

NAME OF THE PARTIES: **KANHA ORCHARDS PVT LTD V/s**
REGISTRAR OF COMPANIES PUNE

Section 441 of the Companies Act, 2013

ORDER

CP 197(MB)2023

- 1) None present for the Petitioner, when the matter is called out. Mr. Shivraj Ranjeri, Assistant Registrar of Companies, h/f Registrar of Companies, Mumbai is present.
- 2) AROC h/f RoC, Mumbai submits that they have filed their Report in the present matter; however, the Bench could not lay their hands upon the Report which stated to have been filed by the Registrar of Companies.

- 3) In that view of the matter, Registrar of Companies, shall file and place on record their Report well before the adjourned date thereby duly serving a copy thereof to the other side well in advance.
- 4) Stand over to 17.05.2024, for further consideration and hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare